

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.02.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--------------------------------|--|------------------------|-------------------------|
| 1. | Comp. App. (AT) No. 15 of 2021 | Accelyst Solutions Pvt. Ltd. Vs. Freecharge Payment Technologies Pvt. Ltd. | Arjun Krishnan | |
| 2. | Comp. App. (AT) No. 17 of 2021 | Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs | Gaurav H Sethi | |
| 3. | Comp. App. (AT) No. 18 of 2021 | Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd. | Abhishek Swaroop | Diwakar Maheshwari |
| 4. | Comp. App. (AT) No. 20 of 2021 | Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors. | Renu Gupta | Vinay Nair |

For Admission (After Notice)

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|----|---------------------------------|--|-------------|--------------------|
| 5. | Comp. App. (AT) No. 205 of 2020 | Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors. | Gaurav Rana | Hrishikesh Chitale |
|----|---------------------------------|--|-------------|--------------------|

For Hearing

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|----|---|--|--------------|-------------------------------------|
| 6. | Comp. App. (AT) (Ins) No. 1096 of 2020 Part Heard | Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd & Anr. With | Divij Kumar | Supriyo Gole-R1 Nattasha Garg-R2 |
| 7. | Comp. App. (AT) (Ins) No. 1109 of 2020 Part Heard | BRS Ventures Investment Ltd. Vs. SREI Infrastructure Finance Ltd.& Anr. | Robin Sirohi | Nattasha Garg-R2 |

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|-----------|--|--|--------------------|-----------------|
| 8. | Comp. App. (AT) (Ins) No. 1231 of 2019 | Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd. | Simran Jyoti Singh | Rakesh Sinha-R1 |
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

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| 9. | Comp. App. (AT) (Ins) No. 385 of 2020 | Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr. | Sandeep Bajaj | Sanjeev Kumar-R2 Pankaj Dhanuka- IRP |
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**